

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**STARRED QUESTION NO. \*453**  
ANSWERED ON 27<sup>TH</sup> MARCH, 2018

PROMOTION OF FOOD PRODUCTS

†\*453. **PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has prepared any policy for promotion of food products/processing of food products in the country and if so, the details thereof;
- (b) whether there is absence of a holistic system to ensure transport of agricultural produce directly from the farm to the food processing industry/unit and the processed products to the market and if so, the details thereof along with the scheme being formulated by the Government to address the said problem;
- (c) the total number of cold chains sanctioned in the country at present along with the details of cold chains out of them which have been made operational, State/ UT-wise; and
- (d) the time by which the remaining cold chains are likely to be made operational?

**ANSWER**

THE MINISTER OF FOOD PROCESSING INDUSTRIES  
(HARSIMRAT KAUR BADAL)

**(a) to (d):** A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. †\*453 FOR ANSWERED ON 27.03.2018 REGARDING PROMOTION OF FOOD PRODUCTS**

**(a) & (b):** For promotion of the food processing sector, the Government is implementing a Central Sector Scheme – **PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY)** with an allocation of Rs.6,000 crore for the period 2016-20 coterminous with the 14<sup>th</sup> Finance Commission cycle. PMKSY is a comprehensive package for creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet. The following schemes are implemented under PMKSY:

- (i) Mega Food Parks (on going);
- (ii) Integrated Cold Chain and Value Addition Infrastructure (on going);
- (iii) Creation/Expansion of Food Processing & Preservation Capacities (new);
- (iv) Infrastructure for Agro-processing Clusters (new);
- (v) Creation of Backward and Forward Linkages (new);
- (vi) Food Safety and Quality Assurance Infrastructure (on going); and
- (vii) Human Resources and Institutions (on going).

Under these schemes, financial assistance as grant-in-aid is provided to the Project Execution Agency (PEA)/organisations such as Government/Public Sector Undertakings (PSUs)/Joint Ventures/Non-Governmental Organisations (NGOs)/ Cooperatives/Self Help Groups (SHGs)/Farmer Producer Organisations (FPOs)/ Farmer Producer Companies (FPCs)/Private Sector/Partnership firm/individuals, etc., for setting up projects to create infrastructure/processing capacity, create backward and forward linkages, etc., to link production centres to the consumption centres. Grant is also provided for purchase of vehicles for transporting agriculture produce from the farm to the food processing industries/units and to the market as part of the project.

**(c) & (d):** Under the Scheme for Integrated Cold Chain and Value Addition Infrastructure, 238 number of Cold Chain Projects have been sanctioned in the country as on 19.3.2018. Out of these, **117** Cold Chain projects are operational and remaining **121** Cold Chain projects are at various stages of implementation. As per the pre-revised guidelines of the Scheme for Integrated Cold Chain and Value Addition Infrastructure, the implementation schedule for the project is 24 months for General Areas and 30 months for difficult areas from the date of approval of each project. As per the revised guidelines of the scheme dated 29.08.2016 & 08.03.2018, the implementation schedule for the project is 20 months in General Areas and 24 months in North-East States, Himalayan States, ITDP Areas and Islands for the projects sanctioned after this date. State/UT-wise details of Cold Chains projects sanctioned by the Ministry in the country with the status of implementation under the Scheme for Integrated Cold Chain and Value Addition Infrastructure is given at **Annexure**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. †\*453 FOR ANSWERED ON 27.03.2018 REGARDING PROMOTION OF FOOD PRODUCTS**

State/UT-wise details of Cold Chains projects sanctioned by the Ministry in the country with completed and under implementation projects under the Scheme for Integrated Cold Chain and Value Addition Infrastructure.

Sl. No.	State	Completed/Operational	Under Implementation	Total
1	Andhra Pradesh	2	6	8
2	Andaman& Nicobar	0	1	1
3	Arunachal Pradesh	0	1	1
4	Assam	1	1	2
5	Bihar	1	2	3
6	Chhattisgarh	2	0	2
7	Gujarat	8	11	19
8	Haryana	6	3	9
9	Himachal Pradesh	8	4	12
10	Jammu & Kashmir	3	3	6
11	Karnataka	4	5	9
12	Kerala	1	3	4
13	Madhya Pradesh	3	5	8
14	Maharashtra	28	26	54
15	Manipur	1	1	2
16	Mizoram	2	0	2
17	Nagaland	0	2	2
18	Odisha	2	0	2
19	Punjab	8	8	16
20	Rajasthan	4	6	10
21	Tamil Nadu	3	5	8
22	Telangana	2	5	7
23	Uttar Pradesh	8	15	23
24	Uttarakhand	14	6	20
25	West Bengal	6	2	8
	<b>Total</b>	<b>117</b>	<b>121</b>	<b>238</b>

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